

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 205 of 2020**

**IN THE MATTER OF:**

**Shri Shyam Haribhau Sapkal & Ors.**

**....Appellants**

**Vs.**

**The New Akot Cotton Ginning and  
Pressing Company Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Ashutosh Gupta, Mr. Samrat Nigam and  
Mr. Gaurav Rana, Advocates.**

**For Respondents: Mr. Hrishikesh Chitaley, Advocate**

**O R D E R**  
**(Virtual Mode)**

**12.01.2021:** Learned Counsel Mr. Hrishikesh Chitaley is appearing on behalf of the Respondents. He seeks and is granted three weeks time to file Reply Affidavit. Rejoinder, if any, may be filed within one week thereafter.

Let the Appeal be fixed on **15<sup>th</sup> February, 2021.**

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

*sa/kam*